

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 07-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/74(CHE)2022

NAME OF THE PETITIONER : Transtar Handling & Warehousing Co

NAME OF THE RESPONDENT(S) : Ennore Cargo Container Terminal Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Representing Counsel Mr.AS.Viswajith appears for the Petitioner/Operational Creditor. Ld. Counsel Mr. CA.Aditya appears for the Respondent.

Counsel for the Petitioner appears through video conference. Counsel for the Respondent appears in physical form.

At joint request, list the Petition on **14.12.2023** for physical hearing.

-SD-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

-SD-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**